

**Central Administrative Tribunal
Lucknow Bench, Lucknow**

O.A.No.132/2005

Wednesday, this the 18th day of March 2009

**Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Smt. Veena Chhotray, Member (A)**

D.D. Bajpai aged about 51 years
Son of Sri Ram Deo Bajpai
r/o 538/150-Gha, Deendayal Nagar
Khadra, Lucknow

..Applicant

(By Advocate: Shri Surendran P)

Versus

1. Union of India through the Secretary,
Postal Department, New Delhi
2. Director General, Department of Posts, New Delhi
3. Member (P) Postal Services Board
Dak Bhawan, Sonsod Marg, New Delhi
4. Chief Post Master General, UP Circle
Lucknow

..Respondents

(By Advocate: Shri Rajendra Singh)

O R D E R (ORAL)

Shri Shanker Raju:

As stated by learned counsel for applicant, OA is rendered
infructuous, which is accordingly dismissed. No costs.

Veena Chhotray
(Veena Chhotray)
Member (A)

S. Raju
(Shanker Raju)
Member (J)

/sunil/

*Central Admin. Trib
Lucknow Bench
18.3.09
Shri Shanker Raju
Member (J)
25.3.09*